Subject: Amendment in Appendix 1B, Hand Book of Procedure 2015-20.

In exercise of powers conferred under paragraph 1.03 of Foreign Trade Policy 2015-20, the Director General of Foreign Trade hereby makes the following amendment in Appendix 1B notified vide Public Notice No. 01/2015-20 dated 01.04.2015.

2. The following entry is added in Appendix 1B.

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Town of Export Excellence</th>
<th>State</th>
<th>Product Category</th>
</tr>
</thead>
<tbody>
<tr>
<td>36</td>
<td>Panipat</td>
<td>Haryana</td>
<td>Carpets, Other Textile Floor Coverings and Bed Linen</td>
</tr>
</tbody>
</table>

Effect of Public Notice: Panipat has been notified as a Town of Export Excellence for the mentioned products.

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
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